NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 16/131/2016 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s. Metenere Limited

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

Compliance of the order dated 30.09.2016 has been placed on record submitting that the fine imposed in terms of the same has been deposited. In view of the same, the offence stands compounded.

2. Bench Officer to take necessary steps confirming the same with the office of the RoC.

(Ina Malhotra) Member Judicial